

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF S K DYEING AND FINISHING MILLS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	S K DYEING AND FINISHING MILLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	27/04/1994
3.	Authority under which corporate debtor is incorporated / registered	RoC- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1994PTC058665
5.	Address of the registered office and principal office (if any) of corporate debtor	D-1010, New Friends Colony, New Delhi-110065
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 16 th January, 2020; Date of receipt of order: 20 th January, 2020
7.	Estimated date of closure of insolvency resolution process	14 th July, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Lochan and Regn No. IBBI/IPA-002/IP-N00606/2018-19/11885
9.	Address and e-mail of the interim resolution professional, as registered with the Board	243, 1st Floor, AGCR Enclave, New Delhi Email ID: csrajeevlochan@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	1203, Vijaya Building, 17, Barakhamba Road, Connaught Place, New Delhi-110001 Email ID: ip.sk dyeing@gmail.com
11.	Last date for submission of claims	03 rd February, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Relevant forms can be downloaded from:- Weblink: https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the S K Dyeing And Finishing Mills Private Limited on 16th January, 2020.

The creditors of S K Dyeing And Finishing Mills Private Limited are hereby called upon to submit their claims with proof on or before 03rd February, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RAJEEV LOCHAN

Regn No. IBBI/IPA-002/IP-N00606/2018-19/11885

Date: 20.01.2020

Place: New Delhi